NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST (II) DATED **04.11.2026** (WEDNESDAY)

CHENNAI BENCH **(HYBRID MODE)**

10.25 AM

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Pronouncement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 462/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt Ltd (In Liquidation) rep through its Liquidator, C Ramasubramiam **WITH**	Mr. K Bijai Sundar	Mr. Pranava Charan
2.	Comp App (AT) (CH) (Ins) No. 463/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt Ltd (In Liquidation) rep through its Liquidator, C Ramasubramiam	Mr. K Bijai Sundar	Mr. Pranava Charan
3.	Comp App (AT) (CH) (Ins) No. 548/2026 For Exemption IA No. 1536/2026	KKP Spinning Mills Pvt Ltd Vs S Sundar Raman, IRP of KG Denim Ltd & Anr.	Mr. Solaiappan O	
4.	Comp App (AT) (CH) (Ins) No. 550/2026 For Exemption IA No. 1542/2026	KKP Spinning Mills Pvt Ltd Vs S Sundar Raman, IRP of KG Denim Ltd & Anr.	Mr. Solaiappan O	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 247/2024 For Stay IA No. 655/2024 For Additional Docs. IA No. 629/2025	Ashok Chattaraj Vs Vistra ITCL (India) Limited & Anr. **WITH**	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1
6.	Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024 For Additional Docs. IA No. 630/2025	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**